

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP (IB) 129/(MB)/2019

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.8.2019

NAME OF THE PARTIES: Manba finance Ltd

V/s

Kalwa Super market Pvt Ltd

Section 7 of the Bankruptcy and Insolvency Act, 2016

ORDER

23. C.P(IB)-129(MB)/2019

Counsel for the Corporate Debtor is present. There is no representation
from the Petitioner side.

The petition is dismissed in default of the Petitioner.

Sd/-

RAJESH SHARMA

Member (Technical)

Sd/-

V. P. SINGH

Member (Judicial)